

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:3973  
ANSWERED ON:05.09.2012  
APPOINTMENT OF DIRECTORS  
Swamygowda Shri N Cheluvarya Swamy

**Will the Minister of COAL be pleased to state:**

- (a) whether public sector/Government owned coal companies and its subsidiaries follow the guidelines issued by the Government for appointments of Directors and others;
- (b) if so, the details thereof;
- (c) whether any irregularities have been found in such appointments;
- (d) if so, the details thereof;
- (e) whether the Government has conducted any enquiry in this regard;
- (f) if so, the details thereof and the outcome of such enquiry; and
- (g) the action taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

- (a) & (b): Yes, Sir. Public Sector/Government owned coal companies and its subsidiaries follow the guidelines issued by the Government for appointments of Directors and others;
- (c) & (d) : As far as Ministry of Coal is concerned, no irregularities have been found in such appointments.
- (e) to (g) : Do not arise in view of reply to (c) and (d).